

(c) whether another joint spot verification was ordered in which the Chairman, Tuticorin Port Trust was to be associated by the Salt Commissioner;

(d) whether the Salt Commissioner has sent his report, along with the note of the Chairman, Port Trust, Tuticorin; and

(e) if so, the findings thereof?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (c) An on-the-spot verification to be undertaken by Salt Commissioner and Chief Marketing Manager, STC, was ordered by Government on 30th April, 1982 to verify the annual production capacity and export potential of various salt producing Associations in Tuticorin. Verification was undertaken on 3rd June, 1982 but due to certain objections received regarding inquiries held etc., Government issued instructions on 22nd July, 1982 for verification of annual production capacity of Coramandal Mini Salt Producers' Association by Salt Commissioner in association with the Chairman, Tuticorin Port Trust.

(d) Yes, Sir.

(e) According to the Salt Commissioner's assessment, the annual production capacity of Coramandal Mini Salt Producers' Association is of the order of 3 lakh tonnes—10 per cent less or 10 per cent more.

पाकिस्तानी हथियारों को भारत में तस्करी

2734. श्री मंगल राम प्रेमी :

श्री जगपाल सिंह :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने पाकिस्तानी शस्त्रों को देश के विभिन्न

भागों में तस्करी करने वाले एक ऐसे गिरोह का पता लगाया है जो पाकिस्तान में बने रिवाल्वरों, पिस्तोलों, विस्फोटकों तथा चाकुओं, आदि को बड़े पैमाने पर सप्लाई कर रहा है ;

(ख) यदि हां, तो सरकार द्वारा इस मामले में क्या कार्रवाई की जा रही है ;

(ग) क्या गुजरात, राजस्थान, उत्तर प्रदेश, जम्मू-काश्मीर तथा अनेक अन्य राज्यों में भी पाकिस्तानी शस्त्रों की तस्करी में वृद्धि हो रही है ;

(घ) यदि हां, तो मारे गये छापों के ब्यौरे क्या है और प्रत्येक राज्य में जब्त की गई शस्त्रों के न्यारे क्या हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर) : (क) से (घ) राज्य सरकारों से अपेक्षित सूचना एकत्र की जा रही है और प्राप्त होने पर सदन के पटल पर रख दी जाएगी ।

#### Posting of Officers of All India Services during Deputation Period

2735. SHRIMATI SUMATI ORAON: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the officers of the All India Services, during the period of their deputation with the Central Government, made to wait for their postings by the Department of Personnel and A. R., were/are allowed to treat such periods as compulsory waiting and thereby as on duty; and

(b) if so, the relevant rule/provision in respect of the instance of maximum period of compulsory waiting allowed by the Department of Personnel and

A.R., and the instances where such periods were/are not treated as on duty and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). In cases where officers are not given a posting immediately on their return from leave or training or on relief from the post held by them and have to wait for orders for their next posting and where this is due to circumstances beyond their control, the intervening period of waiting till they join a new post is treated as duty. This is regulated under Fundamental Rule 9(6). No maximum period has been prescribed for this purpose.

**Increase in population of Metropolitan Cities**

2736. SHRI AMAR ROY PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that population in Metropolitan cities like Bombay, Bangalore, Ahmedabad, Calcutta and Chandigarh has been increasing; and

(b) if so, the details thereof and the reasons therefor and what steps Government propose to check the population in these cities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir. However, in census only million plus cities are referred to as metropolitan cities. According to this criterion, Chandigarh is not a metropolitan city.

(b) The requisite figures are given below:—

Name of City	Status	Provisonal population as per 1981 census	Growth rate (%) 1961-71	1971-81
1	2	3	4	5
Grater Bombay	Municipal Corpn.	8,227,332	+43.80	+37.80
Bangalore	Urban agglomeration	2,913,537	+37.82	+76.17
Ahmedabad	—do—	2,515,195	+44.40	+43.53
Calcutta	—do—	9,165,650	+22.57	+30.35
Chadigarh	—do—	421,256	+134.67	+80.84

Migration to these cities is the main reason though in some cases extension of area also partly contributes to the increase in population.

Government have launched the Centrally sponsored scheme for Integrated development of Small and Medium Towns for providing assistance on a matching basis to State